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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/206/2016
NAME OF THE PETITIONER(S) : A. Ramasubbu
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Abhinav Parthasarathy
Prinyadarshini
Keerthi

counsel for
Respondents

B. Abhinav

For TK Bhaskar

Counsel for Petitioner

M. S. Mohideen

(2) S.M. Meera Mohideen
for J. John

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file reply to the rejoinder. Time is enlarged at request with a direction to file reply and furnish copy of the same to the other side prior to the next date of hearing. The matter is adjourned at request for hearing submissions by both the sides. Put up on 06.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)